



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा  
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांक: 148 / L-75 / 2022  
To,

दिनांक: 11-04-2022

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Compliance report in compliance to the order passed by Hon'ble NGT, New Delhi on dated 23.12.2021 in matter- OA No. 1002/2018 Abhisht Kusum Gupta (Applicant) Versus State of Uttar Pradesh & Ors. (Respondents).**

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble NGT, New Delhi on dated 23.12.2021 in the matter of OA No. 1002/2018 Abhisht Kusum Gupta (Applicant) Versus State of Uttar Pradesh & Ors. Respondent(s), the compliance report is submitted for your kind perusal and necessary action please.

Yours Sincerely

(Praveen Kumar)  
Regional Officer

**Copy to:**

1. Chief Executive Officer, New Okhla Industrial Development Authority, Noida, Gautam Budhha Nagar.
2. Member Secretary, U.P. Pollution Control Board, Lucknow.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi.
4. Chief Law Officer, U.P. Pollution Control Board, Lucknow.
5. Chief Environmental Officer, Circle-I, U.P. Pollution Control Board, Lucknow.

Regional Officer

**STATUS REPORT IN COMPLIANCE OF  
HON'BLE NATIONAL GREEN TRIBUNAL**

**ORDER DATED 23 DECEMBER, 2021**

**IN**

**ORIGINAL APPLICATION NO 1002/2018**

**TITLED**

**Abhisht Kusum Gupta**

**Vs**

**State of Uttar Pradesh & Ors.**

## **1. Background**

The issue pertains to remedial action for preventing untreated sewage going to the "irrigation canal" in Sector 137, NOIDA. Non-functional/deficient STPs in high rise buildings in Noida, industries as well waste water from upstream from Delhi and Ghaziabad from into the said canal which join Yamuna have been identified as major sources of pollution. Accordingly, NOIDA, Ghaziabad Nagar Nigam, Delhi Jal Board (DJB), East Delhi Municipal Corporation (EDMC) and Nagar Palika Parishad, Khoda Makanpur have been identified as the authorities required to take the remedial action.

Hon'ble Tribunal had constituted a Committee to ascertain the factual status. In compliance of same, the report of CPCB dated 01.11.2019, recommended the steps to be taken by NOIDA, Ghaziabad Nagar Nigam, Delhi Jal Board (DJB), East Delhi Municipal Corporation (EDMC) and Nagar Palika Parishad, Khoda Makanpur. Thereafter, NOIDA Authority vide letter had submitted updated action taken report and future action plan to CPCB for

abatement of pollution of NOIDA drain. Also, joint inspections had been carried out by team of CPCB, District Administration, NOIDA and UPPCB to ascertain status of functioning of STPs in group housing societies in NOIDA. Further a detailed status report was filed by UPPCB on dated 23.11.2021 in compliance of the order passed by Hon'ble Tribunal on dated 30.07.2021.

Further, Hon'ble Tribunal in its order dated 23.12.2021 had passed following orders in said matter:

**“..UP State PCB/Irrigation Department/Urban Development, UP**

*vi. Maintaining water quality of irrigation canal (Kondli drain) as per Water Act. STPs to be consented accordingly and regular monitoring of performance of terminal STPs as well as of group housing societies required.*

*vii. Khoda Nagar Palika to set up required STP and State of UP to frame and execute policy as directed in Para 17 above. ..”*

**Compliance and Action Taken Report**

**Kondli Drain-**

In compliance of directions of Hon'ble Tribunal, UPPCB is in process to install online continuous monitoring system in Kondli Drain. Online bidding process through GEM Portal is initiated by UPPCB. Meanwhile Regional

Laboratory, NOIDA, UPPCB has been carrying out monthly monitoring of Kondli drain for general parameters and Fecal Coliform. Composite Sampling of Kondli Drain has also been carrying out by UPPCB. Results have been presented in tables below-

### Water Quality (Composite sampling) Of U/S & D/S of Kondli Drain in Noida

Date of Sample Collection- 07.01.2022

Parameters	Sampling Point	
	Up Steam Lat-28.601913 Long-77.336993 Kondli drain Haridrshan police chowki, Sector-11, Noida	Down Stream Lat-28.473076 Long-77.405751 Kondli Drain near Vill- Chak mangurola, sector- 168, Noida
Colour	Blackish	Slightly Blackish
Odour	Unpleasent	Unpleasent
pH	7.52	7.10
COD (mg/l)	442	160
BOD (mg/l)	216	45
TSS (mg/l)	312	82
Total Coliform (MPN/100ml)	1.2x10 <sup>6</sup>	7.6x10 <sup>5</sup>
Fecal Coliform (MPN/100ml)	9.4x10 <sup>5</sup>	3.1x10 <sup>5</sup>

**Date of Sample Collection- 28.01.2022**

Parameters	Sampling Point	
	Up Steam Lat-28.601913 Long-77.336993 Kondli drain Haridrshan police chowki, Sector-11, Noida	Down Stream Lat-28.473076 Long-77.405751 Kondli Drain near Vill- Chak mangurola, sector- 168, Noida
Colour	Blackish	Slightly Blackish
Odour	Unpleasent	Unpleasent
pH	7.59	7.52
COD (mg/l)	520	400
BOD (mg/l)	150	120
TSS (mg/l)	272	128
Total Coliform (MPN/100ml)	21x10 <sup>5</sup>	15x10 <sup>5</sup>
Fecal Coliform (MPN/100ml)	14x10 <sup>5</sup>	12x10 <sup>5</sup>

**Date of Sample Collection- 14.02.2022**

Parameters	Sampling Point	
	Up Steam Lat-28.601913 Long-77.336993 Kondli drain Haridrshan police chowki, Sector-11, Noida	Down Stream Lat-28.473076 Long-77.405751 Kondli Drain near Vill- Chak mangurola, sector- 168, Noida
Colour	Slightly Blackish	Blackish
Odour	Unpleasent	Unpleasent
pH	7.45	7.53
COD (mg/l)	464	336
BOD (mg/l)	162	78

TSS (mg/l)	212	90
Total Coliform (MPN/100ml)	28x10 <sup>5</sup>	35x10 <sup>5</sup>
Fecal Coliform (MPN/100ml)	22x10 <sup>5</sup>	11x10 <sup>5</sup>

**Date of Sample Collection- 04.03.2022**

Parameters	Sampling Point	
	Up Steam Lat-28.601913 Long-77.336993 Kondli drain near Haridrshan police chowki, Sector-11, Noida	Down Stream Lat-28.473076 Long-77.405751 Kondli Drain near Vill- Chak mangurola, sector- 168, Noida
Colour	Blackish	Blackish
Odour	Unpleasent	Unpleasent
pH	7.59	7.51
COD (mg/l)	576	432
BOD (mg/l)	222	96
TSS (mg/l)	306	144
Total Coliform (MPN/100ml)	40x10 <sup>5</sup>	38x10 <sup>5</sup>
Fecal Coliform (MPN/100ml)	27x10 <sup>5</sup>	21x10 <sup>5</sup>

**Date of Sample Collection- 28.03.2022**

Parameters	Sampling Point	
	Up Steam Lat-28.601913 Long-77.336993 Kondli drain near Haridrshan police chowki, Sector-11, Noida	Down Stream Lat-28.473076 Long-77.405751 Kondli Drain near Vill- Chak mangurola, sector- 168, Noida
Colour	Blackish	Blackish
Odour	Unpleasent	Unpleasent

pH	7.51	7.59
COD (mg/l)	416	304
BOD (mg/l)	144	90
TSS (mg/l)	264	138
Total Coliform (MPN/100ml)	33x10 <sup>5</sup>	27x10 <sup>5</sup>
Fecal Coliform (MPN/100ml)	27x10 <sup>5</sup>	17x10 <sup>5</sup>

Water Quality of Kondli Irrigation Canal at Entry and Exit Point of NOIDA as observed during composite sampling.

As is evident from the above results, though beyond standards, quality of drain with regards to general parameters as well as Fecal Coliform is better at confluence point of River Yamuna at Sector 168, NOIDA compared to its quality at Sector 11, NOIDA where it enters the geographical boundary of NOIDA.

### **Group Housing Societies-**

In compliance of directions of Hon'ble Tribunal, all Group Housing Societies as listed by Noida Authority have been re-inspected by joint team of NOIDA Authority and UPPCB for assessing status of installation, operation and efficacy of captive sewage treatment plants with regards to Fecal Coliform, among other parameters.

Out of 95 listed Group Housing Societies, STPs were found established in 76 societies, samples of treated

effluent from all 74 operational STPs (1 GH Society with no Occupancy and 1 STP under maintenance) have been drawn and analysed at NABL accredited laboratory of Board. Status of compliance with regards to discharge standards for Fecal Coliform and other parameters for STPs of group housing societies and status of installation with regards to all 95 group housing societies has been detailed in Table below-

No. of GHP	STP Installed	STP Not Installed	STP Under Installation	Complying STP	Not Complying STP	Report Awaited
95 (94+1 Under construction)	76	13	5	36	38	0

The Discharge of all GH Societies is being tapped & treated at terminal STPs of Noida Authority

As is evident from above table, 36 STPs were found to be complying with regards to discharge standards for Fecal Coliform, BOD, COD and pH among others. Action by means of issuing show cause notice, imposition of Environmental Compensation and initiating prosecution under relevant sections of Water (Prevention & Control of Pollution) Act, 1974 has been initiated against group housing societies where STPs have been found to be operated but not achieving norms, not installed or not operational during joint inspection.

Further, As stated in the last compliance report filed by UPPCB that 77 Group Housing Societies were found

defaulter out of 95 Group Housing Societies. Actions against the defaulters were initiated as Prosecution against 62 defaulters Group Housing Societies/Developers under Provisions of Water (Prevention & Control of Pollution) Act have been filed and rest Prosecution are in process to be filed by UPPCB in the Special Judicial Magistrate Court (Pollution) Lucknow. Imposition of Environmental Compensation against defaulters is initiated. List of group housing societies along with their compliance status and action taken is annexed as ***Annexure I*** of the report.

#### **Status of Noida STPs-**

There are 06 STP's established and operational in NOIDA, the details of STPs are stated in the table below-

<b>S.No.</b>	<b>STP's</b>	<b>Capacity</b>	<b>Techn ology</b>	<b>Year of establish ment</b>	<b>Consent status from UPPCB</b>
1.	Sector-50 Noida	25 MLD	SBR	2011	Yes
2.	Sector-50 Noida	34 MLD	SBR	2015	Yes
3.	Sector-54 Noida	33 MLD	SBR	2011	Yes
4.	Sector- 54 Noida	54 MLD	SBR	2015	Yes
5.	Sector-123 Noida	35 MLD	SBR	2011	Yes
6.	Sector-168 Noida	50 MLD	SBR	2012	Yes

All six STP's that are operational in Noida are having

valid consent to operate from UPPCB. Regular Monitoring of these STP's is done by UPPCB. The analyses is done with respect to general parameter and fecal coliform, the reports of analysed samples collected on dated 07.03.2022 are stated in the table below-

### WATER QUALITY OF STP's IN NOIDA

Parameters	STP Detail					
	Sector-50 Noida (25 MLD SBR Outlet), Noida	Sector-50 Noida (34 MLD SBR Outlet), Noida	Sector-54 Noida (33 MLD SBR Outlet), Noida	Sector-54 Noida (54 MLD SBR Outlet), Noida	Sector-123 Noida (35 MLD SBR Outlet), Noida	Sector-168 Noida (50 MLD SBR Outlet), Noida
Colour	Colourless	Colourless	Colourless	Colourless	Colourless	Colourless
Odour	Odourless	Odourless	Odourless	Odourless	Odourless	Odourless
pH (6.5-9.0)	7.39	7.32	7.47	7.53	7.59	7.61
BOD (30 mg/l)	21	18	15	13.5	27	24
COD (250 mg/l)	136	128	112	104	168	160
TSS (100 mg/l)	60	58	55	51	74	70
Phosphorus (as PO <sub>4</sub> ) (5 mg/l)	1.30	0.54	1.10	0.50	0.12	0.68
Nitrogen (as NO <sub>3</sub> ) mg/l	0.44	0.50	0.32	0.42	0.28	1.0
Total Coliform (MPN/100 mL)	11x10 <sup>2</sup>	14x10 <sup>2</sup>	13x10 <sup>2</sup>	15x10 <sup>2</sup>	16x10 <sup>2</sup>	20x10 <sup>2</sup>
Fecal Coliform (<1000 MPN/100mL)	830	680	780	930	540	780

As per the above table, the STP's in Noida are conforming

the norms.

Detailed compliance report with regards to broader issues raised by Hon'ble Tribunal is being filed by the NOIDA Authority, the nodal agency in the said matter.

### **Status of Water Treatment at Nagar Palika Parishad, Khoda Makanpur**

Nagar Palika Parishad, Khoda Makanpur comes under administrative jurisdiction of district Ghaziabad. The said area was classified as Gram Sabha area until 2016 and was accorded the status of Nagar Palika Parishad in the year 2016.

Earlier, Executive Officer, Khoda Makanpur had informed that no land was available within geographical boundaries of NPP for new infrastructure, however, same has been not materialized and presently no plan is in place for treatment of domestic effluent generated from the region. In view of said non-compliance Environmental Compensation of Rs. 70,00,000/- (Rs. Seventy Lakh) has been imposed on NPP, Khoda Makanpur by UPPCB vide its letter dated 23.11.2021, copy of same is annexed as **Annexure II** of the report. UPPCB has requested District Magistrate, Ghaziabad to recovery the imposed Environmental Compensation vide letter dated- 25.02.2022. Copy of the letter is annexed as **Annexure- III**.

Prosecution against Executive Officer, Nagar Palika Parishad, Khoda Makanpur, Ghaziabad has been filed under Provisions of Water (Prevention & Control of Pollution) Act by UPPCB in the Special Judicial Magistrate Court (Pollution) Lucknow.

Compliance report is hereby submitted for your kind perusal please.



Regional Officer  
U.P. Pollution Control Board  
Noida, GB Nagar

**Regional office**  
**U.P. Pollution Control Board**  
**Noida, Gautam Buddha Nagar**

Sr No.	Name and address of Group Housing Societies	Date	STP Installed/Not Installed Operational/Not Operational	Sample Collected (Yes/No)	Achieving /Non- (Yes/No)		Action Taken
1	Lotus Boulevard (M/s Granite Properties Ltd.), GH-03, Sector-100, Noida	23/02/2022	Installed /Operational	Yes	No		Show Cause Notice/Environmental Compensation and Prosecution
2	Paras Season Society (M/s Paras Season Haven Pvt. Ltd.), GH-01D, Sector-168, Noida	03/03/2022	Installed /Operational	Yes	Yes		Show Cause Notice/Environmental Compensation and Prosecution
3	Supertech Capetown Society (M/s Supertech Ltd.), Plot No-GH-1A, Sector-74, Noida	22/02/2022	Installed /Operational	Yes	No		Show Cause Notice/Environmental Compensation and Prosecution
4	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.- GH-05A, Sector-78, Noida (Antriksh Golf View -I)	18/02/2022	Installed /Operational	Yes	No		Notice Sent and Action initiate
5	M/s Sunshine Infrawell Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	03/03/2022	Installed /Operational	Yes	Yes		Complying
6	M/s G.S. Promoters Pvt. Ltd.(Sikka Karnik), GH- 01C, Sector-78, Noida	19/02/2022	Installed / Not Operational	Yes	No		Show Cause Notice/Environmental Compensation and Prosecution
7	Garandia Wellington , (M/s Aims Max Gardenia Developers Pvt. Ltd.), Plot No.- GH- 01, Sector-75, Noida	01/02/2022	Installed /Operational	Yes	Yes		Show Cause Notice/Environmental Compensation and Prosecution
8	Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	18/01/2022	Installed /Operational	Yes	Yes		Show Cause Notice/Environmental Compensation and Prosecution
9	Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecoocity, Sector-75, Noida (Garand Kingston)	01/02/2022	Installed /Operational	Yes	Yes		Show Cause Notice/Environmental Compensation and Prosecution

10	M/s Valuent Developers Pvt. Ltd. Plot No.- GH-16, Sector-75, Noida (Valuent Infra Developers)	28/01/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
11	M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector-75, Noida (White House) GH-17)	24/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
12	Paramount Floraville (M/s Paramount Towers Pvt. Ltd.), Plot No.- GH-06, Sector-137, Noida	03/03/2022	Installed /Operational	Yes	Yes	Complying
13	Gulshan Vivante (M/s Gulshan Homes Pvt. Ltd.), Plot No.-GH-07A, Sector-137, Noida	14/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
14	Paras Tierra (M/s Imperial Housing Venture Pvt. Ltd.) Plot No-GH 01, Sector-137, Noida	03/03/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
15	Logix Blossom County (M/s Logix Infrastructure Pvt. Ltd.) GH-02, Sector-137, Noida	17/02/2022	Installed / Not Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
16	Supertech Ecocity (M/s Supertech Ltd.) Plot No.-GH- 03, Sector-137, Noida	17/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
17	Purvanchal Royal Park (Purvanchal Projects Pvt Ltd.) GH-4, Sector-137, Noida (STP-1 & STP-2)	17/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
18	M/s Exotica Housing, Pvt. Ltd., GH-05A, Sector-137 (FrexcoPrasco)	17/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
19	Ajnara Deffodil (M/s M.P.G. Realty Pvt. Ltd.), Plot No.-GH-07B, Sector-137, Noida	17/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
20	Cleo County (I.V. County Pvt. Ltd.), Plot No. GH-05, Sector-121, Noida (STP-1 & STP-2)	22/01/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
21	Ajnara Grand Heritage, (M/s Ajnara India Ltd.), Plot No.-GH-01B, Sector-74, Noida	22/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution

22	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM orchid)	23/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
23	Perfect Propubuild (Antriksh Forest), Plot No-GH-03B, Sector-77, Noida	03/03/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
24	Great Value Sharram Society (M/s Great Value Projects India Ltd.), GH-02, Sector-107, noida	16/02/2022	Installed /Operational	Yes	No	Notice Sent and Action initiate
25	SunworldVanalika Society (M/s Sunworld Developers Pvt. Ltd.), Plot No.-GH-01B, Sector- 107, Noida	22/01/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
26	Prateek Edifrice Society, (Prateek Infra projects India Pvt. Ltd.) GH-01A (Beta-2) Sector-107, Noida	16/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
27	Lotus Boulevard Espacia (M/s Cloud-9 Projects Pvt. Ltd.), GH-02, Sector-100, Noida	03/03/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
28	M/s Seth Buildwell Pvt. Ltd. (Sethi Max), Plot No. GH-02B, Sector-76, Noida	22/02/2022	Installed / Not Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
29	Logix Blossom Green ,(M/s Logix Infatech Pvt. Ltd.) Plot No.-GH-01, Sector-143, Noida	25/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
30	Logix Blossom Green ,(M/s Logix Infatech Pvt. Ltd.) Plot No.-GH-02, Sector-143, Noida	25/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
31	Amarpali Zodiac (M/s Amarpali Zodiac Developers Pvt. Ltd.), Plot No.-GH-03, Sector- 120, Noida	12/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
32	Eldeco Amantran, (M/s Eldeco Infrastructure & Properties Ltd.), Plot No.-GH-03, Sector-119, Noida	12/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
33	Gulshan Homz Pvt. Ltd. (Gulshan Ikbana), Plot No. GH-03A, Sector-143, Noida	25/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
34	Prateek Realtors India Pvt Ltd (Prateek Wisteria), Plot No-GH 01, Sector-77, Noida	17/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution

35	M/S H R ORACLE DEVELOPERS PRIVATE LIMITED (Elite Homez), Plot No-GH 02/B, Sector-77, Noida	18/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
36	Civitech Developers Pvt Ltd (Civitech Sampriti), Plot No-GH 02/C, Sector-77, Noida	28/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
37	Griha parvesh Buildtech Pvt Ltd, Plot No-GH 03/A, Sector-77, Noida	18/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
38	M/s Prateek Buildtech Pvt. Ltd. (Prateek Stylome), GH-04B, Sector-45, Noida	14/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
39	SDS Infra Tech Pvt Ltd (NRI City Homes), Plot No. GH-04A, Sector-45, Noida	14/02/2022	Installed / Not Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
40	Gardenia Glory (Gardenia AIMS Developers Pvt. Ltd.) Plot no. GH 01, Sector-46, Noida	14/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
41	PACL India Ltd. (Pearls Gateway Towers), Plot No. D-8A, Sector-44, Noida	26/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
42	Perfact probuild Pvt. Ltd. (Antariksh Kanball), Plot No-GH 03/B, Sector-77, Noida	03/03/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
43	Mahagun Real Estate Pvt. Ltd. (Mahagun Society), Plot No. GH-02, Sec-78, Noida	19/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
44	M/S AIMS PROMOTERS PVT.LTS.(Golf Avenu-J), Plot No-GH 02,Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
45	M/S COLORFUL ESATATES PVT LTD (Antriksh Golf View -II),GH-04/B, Sector-78, Noida	21/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
46	Prateek Realtors India Pvt ltd (Prateek Lareal), Plot No-GH 01, Sector-120, Noida	12/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
47	ATS Township Pvt. Ltd. (ATS One Henley), Plot No. GH-01, Sector-104, Noida	03/03/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution

48	M/s AGC Realty Pvt. Ltd. (Homes-121), Plot No. GH-01, Sector-121, Noida	23/03/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
49	M/s GSS Procon Pvt. Ltd. (Victory Crossroad), Plot No.-GH-01C, Sector-143B, Noida	25/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
50	M/s Sikka Infrastructure Pvt. Ltd. (Sikka Kamam Greens), Plot No.-1(A), Sector-143B, Noida	25/02/2022	Installed / Not Operational	Unable to take sample		Show Cause Notice/Environmental Compensation and Prosecution
51	M/S RANI PROMOTERS PRIVATE LIMITED (Aakriti Shanti Niketan), Plot No. GH-01/B, Sector-143B, Noida	25/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
52	M/s Gulshan Homes & Infrastructure Pvt. Ltd., Plot No. GH-03C, Sector-144, Noida	25/02/2022	Installed	Unable to take sample		Sample not taken due to no discharge found/No occupancy
53	M/S LAUREATE BUILDWELL PVT. LTD., (Parks Laureate), Plot No. GH-01,02,03, Sector-108, Noida	28/02/2022	Installed /Operational	Yes	Yes	Complying
54	M/s Pan Realtors Pvt Ltd, GH-01, Sector-77, Noida	26/02/2022	Installed /Operational	Yes	Yes	Complying
55	M/s Hacienda Project Pvt Ltd, GH-01/A, (Alfa), Sector-107, Noida	16/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
56	M/s Supertech Ltd, C-078, Sector-34, Noida	28/02/2022	Installed /Operational	Yes	Yes	Complying
57	M/s Unitech Limited, GH-01, Sector-117, Noida	24/02/2022	Installed /Operational	Yes	No	Notice Sent and Action initiate
58	M/s Three C Projects Pvt Ltd, GH-01/A, Sector-168, Noida	16/02/2022	Installed / Not Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
59	M/s Today Homes Noida Pvt Ltd, GH-01, Sector-135, Noida	28/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
60	M/S AIMS RG ANGEL PROMOTERS PVT. LTD. (Golf Avenue), Plot No-GH 03, Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Complying
61	M/S J.M.InfratechPvt.Ltd.(J.M. Aroma), Plot No-GH 04, Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution

62	M/s Opulent Infra Developers Pvt Ltd, GH-01B, Sector-168, Noida	16/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
63	M/S IITL-NIMBUS THE HYDE PARK NOIDA, Plot No-GH 03, Sector-78, Noida	21/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
64	M/S CAPITAL INFRA PROJECTS PVT.LTD. (The Golden Palm), Plot no. GH 01/E, Sector-168, Noida .	16/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
65	M/S APEX DREAM HOMES PVT.LTD.(Apex Athena) Plot No-GH 12A, Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Complying
66	M/S EXPRESS BUILDERS AND PROMOTERS PROVATE LIMITED (Express Zenith), Plot No-GH 02/A, Sector-77, Noida	01/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
67	M/S Indosam Infra Pvt. Ltd., Plot No-GH 05, Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
68	M/S E-HOMES INFRASTRUCTURE PVT. LTD., (Dasnac Jewell), Plot No-GH 14, Sector-75, Noida	18/01/2022	Installed /Operational	Yes	Yes	Complying
69	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED(Golf City), Plot No-GH 11, Sector-75, Noida	18/01/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
70	M/s AIMS PROMOTERS PVT.LTS.(Golf Avenu-I), Plot No-GH 02,Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
71	M/S NEXGEN INFRACON PRIVATE LIMITED (MAHAGUN MEZZARIA), Plot No-GH 01/A, Sector-78, Noida	22/02/2022	Installed /Operational	Yes	No	Notice Sent and Action initiate
72	M/s AIMS Max Gardenia Developers Pvt. Ltd. Plot No.-GH-07, Sector-75, Noida	24/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
73	M/s Orion Infrabuild Pvt. Ltd., Plot No.-GH-01/B, Sector-78, Noida (Aditya Urban Casa)	22/02/2022	Not Installed	Unable to take sample		Show Cause Notice and Prosecution

74	M/s Gaursons India Ltd. (Gaur Gander), Plot No.-GH-04, Sector-119, Noida	12/02/2022	Not Installed	Unable to take sample	Show Cause Notice and Prosecution
75	M/s Aditya Celebration Homes, Sector-76, Noida (Aditya Celebration), Plot No-GH 01B, Sector-76, Noida	23/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
76	M/s Divine Indian Infrastructure Pvt. Ltd.(Divine Meadows), GH-04, Sector-108, Noida	28/02/2022	Not Installed	Unable to take sample	Sewer Connect to Noida Authority with permission STP not required
77	M/s Air Force Naval Housing Board (Jalvayu Tower), Plot no. A38A, Sector-47, Noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice and Environmental Compensation
78	M/s Eden Infrastructure & Properties Ltd. (Eideco Ananda Apartment), Plot no. D 35A, Sector-48, Noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
79	Steller Venture Ltd. (Steller Green), Plot no. D-06, Sector-44, Noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice and Prosecution
80	M/s Bestech / Ech India (P) Ltd (Antariksh Nature), Plot no. A-110 Sector- 52, noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
81	M/s MANISHA PROJECT PVT LTD (Marvel Homes), Plot No. B-017, Sector- 61, Noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
82	PRATEEK BUILDTech (INDIA) PVT. LTD. (Prateek Fedora), E-011, Sector- 61, Noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
83	M/S Gardenia Shelters Pvt. Ltd. (Gardenia Grace), Plot No. E-016A, Sector-61, Noida	26/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
84	M/s Amrapali Silicon City, GH-01, Sector-76, Noida	23/02/2022	Not Installed	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution
85	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-J), Plot No. GH-01, Sector-45, Noida	26/02/2022	Under Construction	Unable to take sample	Show Cause Notice/Environmental Compensation and Prosecution

86	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II), Plot No. GH-03, Sector-45, Noida	26/02/2022	Under Construction	Unable to take sample		Show Cause Notice/Environmental Compensation and Prosecution
87	M/s Amrapali Prienceley Estate Pvt. Ltd., Plot No. GH-02A, Sector-76, Noida	23/02/2022	Under Construction	Unable to take sample		Show Cause Notice/Environmental Compensation and Prosecution
88	AVP Buildtech Pvt. Ltd., Plot No. GH-03/C, Sector-77, Noida	18/02/2022	Building Under Construction	Unable to take sample		
89	R.G. Residency (M/s R.G. Buildtech Pvt. Ltd.), Plot No.-GH-02, Sector-120, Noida	28/01/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
90	M/s Assotech Contracts (I) Ltd., (Assotech Celeste), Plot No. D-003A, Sector-44	26/02/2022	Installed /Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
91	M/s Assotech Ltd. (Assotech Windsor Court), Plot No-GH 04A, Sector-78, Noida	02/04/2022	Installed/Operational	Yes	Yes	Show Cause Notice/Environmental Compensation and Prosecution
92	M/s IVRCL Infrastructure & Project Ltd. (Aranya), Plot No.-GH- 02, Sector-119, Noida	12/02/2022	Installed /Operational	Yes	No	Show Cause Notice/Environmental Compensation and Prosecution
93	M/s Skytech Construction Pvt. Ltd. (SkytechMatrott) Plot No.-GH-01D, Sector-76, Noida	23/02/2022	Under Construction	Unable to take sample		Show Cause Notice/Environmental Compensation and Prosecution
94	M/S GARDENIA INDIA LTD. (Gardenia Gateway), Plot No-GH 09, Sector-75, Noida	23/02/2022	Under Construction	Unable to take sample		Show Cause Notice/Environmental Compensation and Prosecution
95	M/S FUTTEC SHELTTERS PVT LTD. (Futech Gateway), Plot No-GH 10, Sector-75, Noida	25/02/2022	Not Installed	Unable to take sample		Show Cause Notice/Environmental Compensation and Prosecution



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No. 4/2673 /C-1/सा0-499/पर्यावाति0/2021

Date: 23/11/21

सेवा में

पंजीकृत

अधिशारी अधिकारी,  
नगर पालिका परिषद, खोडा मकनपुर,  
गाजियाबाद।

विषय- परिषद के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिसंपित किये जाने के सम्बन्ध में।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों का उल्लंघन किये जाने के कारण बोर्ड के क्षेत्रीय कार्यालय, गाजियाबाद द्वारा अपने पत्र दिनांक 07.10.2021 के माध्यम से परिषद के विरुद्ध नगर पालिका परिषद, खोडा मकनपुर, गाजियाबाद से जनित होने वाले घरेलू उत्प्राह के शुद्धिकरण हेतु सीवेंज ट्रीटमेंट प्लान्ट की व्यवस्था स्थापित न होने के कारण केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाइड लाइन के अनुरूप पर्यावरणीय क्षतिपूर्ति अधिसंपित किये जाने सम्बन्धी आख्या प्रेषित की गयी है। प्रेषित आख्या एच सस्तुति तथा मा0 एन0जी0टी0 के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी गाइड लाइन के आधार पर राशम अधिकारी से प्राप्त अनुमति के उपरान्त परिषद के विरुद्ध बोर्ड मुख्यालय के पत्र संख्या एच 67761/सी-1/सामान्य-499/2021 दिनांक 01.11.2021 के माध्यम से ₹0 70,00,000/- (₹0 सत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसंपित किये जाने हेतु कारण बताओ नोटिस जारी किया गया था, जिसके सम्बन्ध में अधिशारी अधिकारी, नगर पालिका परिषद, खोडा मकनपुर, गाजियाबाद द्वारा कोई प्रतिउत्तर प्रेषित नहीं किया गया है।

उक्त से स्पष्ट है कि अधिशारी अधिकारी, नगर पालिका परिषद, खोडा मकनपुर, गाजियाबाद द्वारा मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेशों के अनुपालन में नगर पालिका क्षेत्र से जनित होने वाले घरेलू सीवेंज के शुद्धिकरण के सम्बन्ध में कार्यवाही नहीं की गयी है, जिसकी पुष्टि क्षेत्रीय अधिकारी, गाजियाबाद द्वारा अपने पत्र दिनांक 16.11.2021 के माध्यम से की गयी है।

अतः अधिशारी अधिकारी, नगर पालिका परिषद, खोडा मकनपुर, गाजियाबाद के द्वारा निरन्तर पर्यावरणीय अधिनियमों का उल्लंघन किये जाने एवं निर्गत निर्देशों का अनुपालन न किये जाने के दृष्टिगत मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दोषी इकाईयों के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिसंपित करने हेतु बनायी गयी गाइड लाइन के आधार पर नगर पालिका परिषद, खोडा मकनपुर, गाजियाबाद के विरुद्ध ₹0 70,00,000/- (₹0 सत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसंपित की जाती है एवं निर्देशित किया जाता है कि ₹0 70,00,000/- (₹0 सत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति को बोर्ड के यूनिजन बैंक ऑफ इण्डिया, विभूति खण्ड, गौमती नगर, लखनऊ स्थित बैंक के खाता संख्या 701502010002104 आईएफएससी कोड UBIN0570150 में 15 दिन के अन्दर जमा कराया जाये।

भवदीय,

मुख्य पर्यावरण अभियन्ता, वृत्त-1

प्रतिलिपि- निम्नलिखित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उपरोक्त के सम्बन्ध में निर्धारित समयावधि में अपनी आख्या प्रेषित करना सुनिश्चित करे।

मुख्य पर्यावरण अभियन्ता, वृत्त-1  
1C-12V, Vohari Bhand,  
Guna Nagar, Lucknow-226010  
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2720815, 2720816, 2720817, 2720818, 2720819, 2720820, 2720821, 2720822, 2720823, 2720824, 2720825, 2720826, 2720827, 2720828, 2720829, 2720830, 2720831, 2720832, 2720833, 2720834, 2720835, 2720836, 2720837, 2720838, 2720839, 2720840, 2720841, 2720842, 2720843, 2720844, 2720845, 2720846, 2720847, 2720848, 2720849, 2720850, 2720851, 2720852, 2720853, 2720854, 2720855, 2720856, 2720857, 2720858, 2720859, 2720860, 2720861, 2720862, 2720863, 2720864, 2720865, 2720866, 2720867, 2720868, 2720869, 2720870, 2720871, 2720872, 2720873, 2720874, 2720875, 2720876, 2720877, 2720878, 2720879, 2720880, 2720881, 2720882, 2720883, 2720884, 2720885, 2720886, 2720887, 2720888, 2720889, 2720890, 2720891, 2720892, 2720893, 2720894, 2720895, 2720896, 2720897, 2720898, 2720899, 2720900, 2720901, 2720902, 2720903, 2720904, 2720905, 2720906, 2720907, 2720908, 2720909, 2720910, 2720911, 2720912, 2720913, 2720914, 2720915, 2720916, 2720917, 2720918, 2720919, 2720920, 2720921, 2720922, 2720923, 2720924, 2720925, 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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No- H71952 /C-1/सा0-772/2022

Date: 25/02/22

सेवा में,

पंजीकृत

जिलाधिकारी,  
गाजियाबाद।

विषय:-नगर पालिका परिषद, खोड़ा मकनपुर, गाजियाबाद के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की वसूली भू-राजस्व की भांति किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्र संख्या एच 68573/सी-1/सा0-499/पर्या0 क्षतिपूर्ति/2021 दिनांक-23.11.2021 का संदर्भ लेना चाहेंगे, जिसके द्वारा नगर पालिका परिषद, खोड़ा मकनपुर, गाजियाबाद के विरुद्ध सीवेज ट्रीटमेंट प्लान्ट की व्यवस्था स्थापित न होने के कारण रू0 70,00,000/- (रू0 सत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी। नगर पालिका परिषद द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति रू0 70,00,000/- (रू0 सत्तर लाख मात्र) को बोर्ड के सम्बन्धित खाते में जमा नहीं की गयी है। क्षेत्रीय अधिकारी, गाजियाबाद द्वारा अपने पत्र संख्या 2083/सी/के-340/2022 दिनांक 22.02.2022 के माध्यम से नगर पालिका परिषद के विरुद्ध बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति की भू-राजस्व की भांति वसूली कराये जाने की संस्तुति की गयी है।

अतः आपसे अनुरोध है कि नगर पालिका परिषद, खोड़ा, मकनपुर, गाजियाबाद के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति रू0 70,00,000/- (रू0 सत्तर लाख मात्र) की वसूली भू-राजस्व की भांति कराकर उ0प्र0 प्रदूषण नियंत्रण बोर्ड के खाता संख्या 701502010002104 IFSC Code-UBIN0570150, यूनिवर्स बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ में जमा कराये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

भवदीय,

(अजय कुमार शर्मा)  
सदस्य सचिव

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि जिलाधिकारी कार्यालय से समन्वय स्थापित कर पर्यावरणीय क्षतिपूर्ति की वसूली कराकर सम्बन्धित खाते में जमा कराना सुनिश्चित करें।

AP

सदस्य सचिव

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Revised 25/2/22